

GENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

C. P. (Civil) No. 14/94

Dated:- 21 APR 1994

APPLICATION NUMBER: O.A. 590/93

APPLICANTS: P. J. Joseph RESPONDENTS: Smt. Sheoli Burman,
Senior Superdt of P.O's, Bangalore & others
To.

- 1) Shri. Sreedharan, Advocate,
No. 11, II floor, Sujatha Complex,
1st Cross, Gandhinagar, Bangalore. 560 009.
- 2) Smt. Sheoli Burman,
Senior Superdt of Post Offices,
Karnataka West Division,
Bangalore. 560 010.
- 3) Shri B. Srinivasan,
Chief Post Master General,
Karnataka Circle, Bangalore.
- 4) Shri G. Shantappa,
Standing Counsel for Central Govt,
High Court Buildings,
Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 7-4-1994

Issued on
July 14
R.

of c

S. Sheoli Burman
for DEPUTY REGISTRAR 21/4
JUDICIAL BRANCHES.

us to initiate contempt proceedings against the department. However, we take this opportunity of asking the department to pass a de novo order and hope that they will do it in the next three months. With this observation this petition stands disposed off.

Sd/-
MEMBER(A)

Sd/-
V / V
VICE-CHAIRMAN.

TRUE COPY

G. Shashikumar
SECTION OFFICER 20/4
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

CONTENT PETITION (CIVIL)NO. 14 OF 1994

FRIDAY THIS THE 7TH DAY OF APRIL,1994.

Mr.Justice P.K.Shyamsundar, ... Vice-Chairman.

Mr.T.V.Ramanan, ... Member(A)

P.J.Joseph,
Aged 52 years, S/o Sri Joseph,
Ann Nivas, 14th Main,
3rd Cross, Mathikere,
Bangalore-560 054. ... Petitioner.

(By Advocate Shri Sreedharan)

v.

1. Smt.Sheoli Burman,
Senior Superintendent of
Post Offices, Karnataka West Division,
Bangalore-560 010.

2. Shri B.Srinivasan,
Chief Post Master General,
Karnataka Circle, Bangalore-560 001.

3. Shri T.E.Raman,
Director General, Posts,
Ministry of Communications,
Dak Bhavan, New Delhi.

4. Shri T.E.Raman,
Secretary to Government of India,
Ministry of Communications,
Dak Bhavan, New Delhi.

... Respondents.

O R D E R

Mr.Justice P.K.Shyamsundar, Vice-Chairman:-

Shri G.Shanthappa, learned Standing Counsel takes notice for the respondents and files memo of appearance. Heard.

There is nothing in this petition. We do not think we can entertain it at all. All that we did earlier was to direct the department to redo the administrative order in such a manner as to make it intelligible indicating the rationale on the basis of which action was taken. That order was made on 28-7-1993 in O.A.No.590 of 1993. We did not set any dead line for disposal of representation thereof. Hence, the petitioner cannot ask

